

THE NATIONAL COMPANY LAW TRIBUNAL, MUMBAI DIVISION – II,
MUMBAI

C.P. (IB)-1874/(MB/2018)

CORAM : SHRI BHASKARA PANTULA MOHAN, MEMBER (J)
SHRI V. NALLASENAPATHY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **13.08.2018**

NAME OF THE PARTIES: RNP Scaffolding & Formwork Pvt. Ltd.

v/s.

Ashbee Industries India Pvt. Ltd.

SECTION 9 OF INSOLVENCY & BANKRUPTCY CODE, 2016

Order

20. C.P. (IB)-1874/(MB/2018)

The counsel for the petitioner present. No representation on
the side of the Corporate Debtor. At request, list this matter
on 29.08.2018.

SD/-
V. NALLASENAPATHY
Member (Technical)

/PS/

SD/-
BHASKARA PANTULA MOHAN
Member (Judicial)